

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

Order No. 101 dated 03.05.2021

CORRIGENDUM

It is notified for all concerned that the email ids viz. ud.raiganj.filing2020@gmail.com and ud.islampur.filing2020@gmail.com since given at page 2 of ORDER NO. 97 dated 01.05.2021 for receiving urgent applications for Vacation Courts scheduled to be held on 07.05.2021 at Raiganj and on 13.05.2021 at Islampur, have found defunct for some unknown technical error.

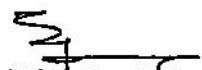
Under such circumstances, the following two new email ids are being given for receiving urgent applications from the Ld. Lawyers in the following table :

For filing of urgent applications to be placed before the Vacation Judge to held on 07.05.2021 at Raiganj only	<u>ud.raiganj.filing2020@gmail.com</u> X (defunct)
	<u>ud.raiganj.filing2021@gmail.com</u> ✓ (active)
For filing of urgent applications to be placed before the Vacation Judge to held on 13.05.2021 at Islampur only	<u>ud.islampur.filing2020@gmail.com</u> X (defunct)
	<u>ud.islampur.filing2021@gmail.com</u> ✓ (active)

Ld. Lawyers be requested to send thier urgent applications, if any to the above new email ids (active) accordinly.

Time schedule of receiving urgent applications and ensosures of such applications as notified earlier shall remain same as per Order No. 97 dated 01.05.2021.

Inform all concerned.


District Judge,
Uttar Dinajpur at Raiganj


Ref : Order No. 101 dated 03.05.2021

Memo No. 1167 (38)/G dated : 03.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The office of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, FTC, 1st/2nd, Raiganj/Islampur
- 10-11) The Civil Judge, Sr. Division-cum-Assistant Sessions Judge, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, U/D at Raiganj
- 13-14) The Chairman, SDLSC, Islampur/The Secretary, DLSA, Raiganj
- 15-16) The ACJM, Raiganj/Islampur
- 17-18-19-20) The Judicial Magistrate, 1st/2nd, Raiganj/Islampur.
- 21) The Civil Judge, Jr. Divn, Addl. Court-cum-JM, Raiganj
- 22) The Principal Magistrate, JJB, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Jr. Division, Probationary, Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Accounts/Nezarat/Copying Civil/Criminal DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 36-37) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur
- 38) The System Assistant under eCourts Project, Uttar Dinajpur Judgeship, Raiganj. He is asked to upload the instant corrigendum order in the official website of the Judgeship.

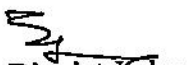
He is further directed to provide password of the aforesaid new email ids to the Judges concerned enabling them to access the emails to be received on 05.05.2021 and 11.05.2021.


District Judge,
Uttar Dinajpur at Raiganj

Memo No. 1168(20)/G Dated : 03.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur
- 2-3) The Superintendent of Police, Raiganj Police District/Islampur Police District
- 4) The CMOH, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-divisional Bar Association, Raiganj/Islampur. They are requested to apprise the Id. Members of their respective Bar for submitting their urgent applications to the new dedicated email ids.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur
- 15-16) The GP/Addl. GP, UD, Raiganj/Islampur
- 17-18-19-20) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur


District Judge,
Uttar Dinajpur at Raiganj